

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 945/2013
This the 27th day of April, 2016

**Hon'ble Shri V.N. Gaur, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Ms. Suman Kumari,
D-17, New Palam Vihar,
Phase-III,
Sai Kunj, Near Jai Vision Public School
Gurgaon-122017, Haryana ... Applicant
(By Advocate: None)

Versus

1. Govt. of NCT of Delhi.
Through its Chief Secretary,
5-M Sham Nath Marg
Delhi.
2. Delhi Subordinate Services Selection Board,
Govt. of NCT
Through its Chairman,
FC-18, Industrial Area,
Karkardooma,
Delhi-110092. ... Respondents

(By Advocate: Ms. Alka Sharma)
Order (oral)

Hon'ble Mr. V.N. Gaur, Member (A)

This matter is being adjourned since September, 2014, most of the times, due to the absence of learned counsel for the applicant or her request. It appears that the applicant has lost interest in pursuing her case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

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(V.N. Gaur)
Member (A)

